

No.GOB(I).31/2017

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 16TH NOVEMBER, 2017.

NOTIFICATION

As per the Karnataka Judicial Service Recruitment Rules, 2004 and amended Rules, 10% of the posts in the cadre of District Judges shall be filled by promotion from the cadre of Senior Civil Judges who have put in not less than 5 years of service as Senior Civil Judges and who are within the age group of 35 and 45 years, strictly on the basis of merit through limited departmental competitive examination, in accordance with the guidelines framed by the High Court.

Therefore, the eligible officers who have completed 5 years of service as Senior Civil Judge and are within the age group of 35 and 45 years, as on the date of this Notification, are required to appear for the limited departmental competitive examination, on the date, time and venue to be fixed by the Hon'ble High Court of Karnataka.

BY ORDER OF THE HIGH COURT,

Sd/-
(ASHOK G. NIJAGANNAVAR)
REGISTRAR GENERAL

To

All the Prl. District and Sessions Judges, in the State, with a request to bring to the notice of all the Senior Civil Judges working in their Unit.